FORM 15 THE PATENTS ACT, 1970 (39 of 1970) &

The Patents Rules, 2003 APPLICATION FOR THE RESTORATION OF PATENT [See section 60; rule 84]

Insert the name, address, nationality of the applicant(s).	I/We ¹
	hereby apply for an order of the Controller for the restoration of Patent No
	The circumstances which led to the failure to pay the renewal fee to pay the renewal fee for the year
	on or before are as follows:
	I/We declare that I/We have not assigned the patent to any other person(s) and that the facts and
	matters stated herein are true to the best of my/our knowledge information and belief.
Dated this	day of 20
To be signed by the applicant(s) or by his authorised registered patent agent.	Signature ²
Name of the natural person who has signed.	To The Controller of Patents, The Patent Office, At
Note: For fee	See First Schedule: